

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 122

COMP.APPL/208(CH)2013
COMP.APPL/56(CH)2015
COMP.APPL/16(CH)2016
And
TP/215(CH)2017

IN THE MATTER OF:

Shri Prabhjit Singh Johar

...

Petitioner

Versus

M/s Johar Hotels Pvt. Ltd.

...

Respondent

Under Section: 241(2), CA 2013

Regulation: 44(2), 2016

Order delivered on 14.06.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 02.08.2024.

Sd/-

Court Officer

June 14, 2024
Priyanka